

**DIVISION BENCH**

**ITEM NO.123**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.14/2024 IN CP No.21/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 24<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |   |
|----------------------------|---|
| <b>NAME OF THE COMPANY</b> | <b>DR. BAHADUR SINGH KALAKOTI V/S<br/>HIMEX NATURALS PRIVATE<br/>LIMITED &amp; ORS.</b> |
| <b>UNDER SECTION</b>       | <b>241/242 OF COMPANIES ACT 2013</b>  |

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 19<sup>th</sup> September, 2024.

**-Sd-**

**(Court Officer)**

**24<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*